

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3121  
ANSWERED ON:13.12.2011  
FIRE FIGHTING ARRANGEMENT IN TRADE FAIR  
Pratap Narayanrao Shri Sonawane

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether India Trade Promotion Organisation (ITPO) organises the annual event, India International Trade Fair (IITF) every year in the National Capital Territory (NCT) of Delhi;
- (b) if so, whether No Objection Certificate (NOC) is required to be obtained from the Delhi Fire Service (DFS) for casual performance licence for exhibition purpose;
- (c) if so, whether neither ITPO nor any State Pavilion obtain the requisite NOC from DFS and even basic requirements of fire safety measures are not fulfilled by them despite several shortcomings pointed out by DFS; and
- (d) if so, the action taken by the DFS against the ITPO and State Pavilions for not adopting fire safety measures and for the enforcement of fire safety and preventive measures during IITF?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): Yes, Madam.
- (b): Yes, Madam.
- (c): ITPO obtains the requisite No Objection Certificate (NOC) from the Delhi Fire Services (DFS) and State Pavilions also obtain requisite NOC directly from DFS.
- (d): Question does not arise not in view of (c) above.